

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.457/KB2017

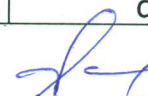
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Bimladevi Omprakash Mahipal -Vs-Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL

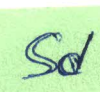
PETITIONER


8/2/18

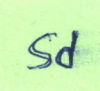
ORDER

Ld. Pr. CA appearing on behalf of the appellant made a request for adjournment. Prayer is allowed.

List it on 19/03/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)